

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.4216/252/HDB/2017
NAME OF THE COMPANY	Rainbow Advanced Composites Private Limited
NAME OF THE PETITIONER(S)	Rainbow Advanced Composites Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukherji	Advocate	anilepamadvocates.com 9885314234	P. Anil Mukherji

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ORDER			
Heard Sri P. Anil Mukherji, learned counsel for the Petitioner. None appeared for the			

Respondent. It is not known whether the objections have been complied with or not.
Post the case after complying the objections. Case is posted to 03.01.2017.



MEMBER (Technical)



MEMBER (Judicial)